

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

C.P. No. 589/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES: Macdonald Humfrey (Automation) India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act, 2013

ORDER

Company Petition is **allowed**, vide separate order, on a cost of ₹150,000
i.e. ₹50,000 payable by the Company and ₹25,000 each by each of the directors.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)